

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).3595/2008

(From the judgement and order dated 11/02/2008 in CRLMC No. 3267/2004 of the HIGH COURT OF KERALA AT ERNAKULAM)

PREMKUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF KERALA

Respondent(s)

(With Appln(s) for stay and permission to file addl. documents and office report)

Date: 22/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. M. Gireesh Kumar,Adv.
Mr. Avijeet K. Lala,Adv.
Mr. Vijay Kumar,Adv.

For Respondent(s) Mr. P.V. Dinesh,Adv.

UPON hearing counsel the Court made the following
ORDER

In view of the letter circulated, put up after two weeks.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER